

GOVERNMENT OF INDIA  
(MINISTRY OF TRIBAL AFFAIRS)  
**LOK SABHA**  
**UNSTARRED QUESTION NO. 992**  
TO BE ANSWERED ON 17.12.2018

**MSP FOR MINOR FOREST PRODUCE**

992. SHRIMATI POONAMBEN MAADAM:

Will the Minister of TRIBAL AFFAIRS be pleased to state:-

- (a) whether the Government is planning to impact a major hike in the range of 40 per cent to 60 per cent in Minimum Support Price (MSP) for minor forest produce;
- (b) if so, the details thereof along with the revised rate of existing items after hike in MSP;
- (c) whether the Government is also considering to include new items to be covered under MSP;
- (d) whether the Government also enabling a strong procurement and storage facilities for tribal produce; and
- (e) if so, the steps taken by the Government in this regard?

**ANSWER**

MINISTER OF STATE IN THE MINISTRY OF TRIBAL AFFAIRS  
(SHRI JASWANTSINH BHABHOR)

(a) (b) & (c): Revision of Minimum Support Price (MSP) for Minor Forest Produce (MFP) and addition/deletion of MFPs from the list of notified MFPs is carried out at regular intervals. However, no decision on revising the Minimum Support Price or addition/deletion of Minor Forest Products in the notified list has been taken by the government.

(d) & (e): Under the scheme of 'Mechanism for Marketing of Minor Forest Produce (MFP) through Minimum Support Price (MSP) and Development of Value Chain for MFP', government provides funds to State Governments for procurement of Minor Forest Produce and creating storage facilities for proper storage of the procured MFP items. State Governments are expected to procure the notified Minor Forest Produce only in the event of its market price falling below its notified Minimum Support Price.

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